

planning to tackle the rising volume of goods traffic;

(c) whether it is also a fact that wagon procurement by the Railways had progressively come down over the previous year; and

(d) if so, the main reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). No,

(d) Does not arise.

Statement correcting the reply to USQ No. 933 dt. 18-3-1980 re. Irrigation schemes of Rajasthan

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY).

In reply to part (a) of Unstarred Question No. 933 asked by Shri Mool Chand Daga, in the Lok Sabha on 18-3-1980 regarding irrigation schemes of Rajasthan, a statement showing the position of examination of irrigation schemes in Rajasthan was enclosed. In the last column of the statement viz. 'Position of the examination' against Sl. No. 6 "Bundi Branch Extension Scheme, Chambal Project Stage-I" the following position was indicated:—

"The Schemes have inter-State aspects as they envisage utilisation of surplus Ravi Beas waters through Bhakra main line canal. In the Inter-State meeting taken by Secretary, Department of Irrigation on 7-11-1979, the State Engineers of Rajasthan have been advised to carry out alternative studies of supplying water to the Command area of these schemes."

It has now been noticed that the above position pertains to Sl. No. 7 and 8 only and was incorrectly indicated against Sl. Nos. 6, 7 and 8. The correct position of the scheme mentioned at Sl. No. 6 of the statement is the same as indicated against Sl. No. 5 of the statement.

Thus the position indicated against Sl. No. 5 applies to Sl. Nos. 5 and 6 and that shown against Sl. Nos. 6, 7 and 8 applies to Sl. Nos. 7 and 8 only.

This statement could not be laid on the Table of the House earlier as the Lok Sabha had been prorogued.

12 hrs.

RE. ALLEGED ASSAULT ON MEMBERS OF PARLIAMENT AT BAGHPAT (U.P.)

(Interruptions)

MR. SPEAKER: You get my permission first; one by one. Shri Paswan.

श्री राम बिलास पासवान (हाजीपुर). अध्यक्ष महोदय, मैंने एक एडेजर्नमेंट मोशन दिया है। बागपत में यहां से हम लोग चार एम. पी. गए थे जहां तीन आदमियों की हत्या की गई थी और एक महिला के साथ पुलिस द्वारा बलात्कार किया गया था। वहां हम लोगों के ऊपर पथराव हुआ है और वहां पुलिस अधिकारियों ने हम लोगों के ऊपर अपने गुंडों को रख कर हमला करवाया है। देखिये, यह कोई पार्टी का सवाल नहीं है... (ब्यवधान)

MR. SPEAKER: Now listen to me. I have received a privilege motion also. I am asking for facts. It is a serious matter. Let me get facts. Then I will decide

श्री राम बिलास पासवान: कम से कम सदन को तो जानकारी देने दीजिए। मैं कहता हूँ कि कम से कम हम लोगों के साथ में जो घटना घटी है इस की सदन को तो जानकारी देने दीजिए। यह कोई पक्ष का मामला नहीं है... (ब्यवधान)...

SHRI CHANDRAJIT YADAV (Azamgarh): Those Members who were present have given the facts. It is not for the police to enquire whether the Members were ill treated. The police are not to give the report

MR. SPEAKER: I have taken note of that.

SHRI CHANDRAJIT YADAV: Who will make the enquiry and who will give the report? I should like to know whether the same sub-inspector will make the enquiry and give the report?

MR. SPEAKER: I have to get facts from the Home Ministry.

SHRI CHANDRAJIT YADAV: Let the Home Minister make a spot visit and then report; then we can understand. You also listen to the Members. We will not accept the